

(b) if so, whether under this policy, provision has been made to promote the use of labour intensive technology;

(c) if so, the details thereof; and

(d) as a result of promoting the use of labour intensive technology, how many additional workers will be targeted for employment and by when?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) The National Manufacturing Policy was notified by the Government in 2011.

(b) to (d) The policy identifies employment intensive industries like textiles and garments, leather and footwear, gems and jewellery and food processing, etc. as special attention sectors. The policy provides special attention for Small Scale Industries as they offer employment opportunities both for self-employment and jobs across diverse geographies. The policy aims at creating 100 million jobs within a decade.

Cases of theft in Delhi

856. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of cases of theft reported during year 2018, till date in Delhi, month-wise;

(b) the details of cases of theft reported in Delhi wherein Delhi Police has made recovery, month-wise during year 2018, till date;

(c) whether recovery has been made in cases of FIRs registered during 2018 in Barakhamba Road Police Station regarding theft;

(d) if so, the details thereof; and

(e) if not, the reasons for failure of Delhi Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Month-wise details of theft cases registered and recovery made by Delhi Police during the year 2018 (up to 30.06.2018) are as under:—

Month	No. of cases registered	No. of cases wherein recovery has been made
January	14886	865
February	13028	705
March	13979	692

Month	No. of cases registered	No. of cases wherein recovery has been made
April	15092	694
May	16095	679
June	12698	391

(c) to (e) Month-wise details of theft cases registered and recovery made by Delhi Police in Police Station Barakhamba Road during the year 2018 (up to 30.06.2018) are as under:—

Month	No. of cases registered	No. of cases wherein recovery has been made
January	10	00
February	11	00
March	08	00
April	12	02
May	07	00
June	07	00

Trafficking of women and children

857. SHRIMATI KANIMOZHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of human trafficking and forced labour including trafficking of women and children are increasing;

(b) if so, the number of such cases reported and women/children rescued and provided rehabilitation during each of the last three years and the current year, State/UT-wise;

(c) the measures to rehabilitate trafficked children and women landed up in brothels or trapped into modern day slavery; and

(d) whether Government proposes to bring radical change in administrative mechanism to effectively deal with such crimes along with other measures taken to check incidents of human trafficking and forced labour in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per information provided by the National Crime Records Bureau, State/UT-wise details of number of cases